

Official Liquidators

The Official Liquidators are officers appointed by the Central Government under Section 448 of the Companies Act, 1956 and are attached to various High Courts. The Official Liquidators are under the administrative charge of the respective Regional Directors, who supervise their functioning on behalf of the Central Government. In the conduct of winding-up of affairs of the Companies, however, Official Liquidators act under the directions of the High Courts. At the same time, the Central Government has the responsibility under Section 463 of the Companies Act, 1956 of exercising overall control over the Official Liquidators to ensure that they faithfully perform their duties and duly observe all the requirements imposed on them under the Act or the Rules there under.

Shri S B Gautam, Official Liquidator Ministry of Corporate Affairs High Court of Gujarat jivabhai chamber, Behind Ashram Road, Navrangpura, Ahmedabad.	Shri B.L.Srivastva, Official Liquidator, Ministry of Corporate Affairs, 33, Tashkant Marg,Civil Line, Allahabad.
Shri Arvind Shukla, Official Liquidator, Ministry of Corporate Affairs, High Court of Karnataka, 4th floor, Kendriya Sadan, Koramanla, Banagalore.	Shri D P Ojha, Official Liquidator, Ministry of Corporate Affairs, High Court of Punjab, Haryana & H.P.,S.C.O., No.9, 2 nd Floor, Sector26, Chandigarh.
Shri P.G.Rao, Official Liquidator, Ministry of Corporate Affairs, Block No.1, Ist Floor, ESPLANADE, Chennai.	Shri M.Ahmed Kunju Official Liquidator, Ministry of Corporate Affairs, High Court of Kerala, Companies Law Bhawan, BMC Road, Thikkakara P.O.Cochin.
Shri D.K.Singh, Official Liquidator, Ministry of Corporate Affairs, High Court of Orissa, Chalachitra Bhavan, 2nd Floor, Buxi Bazar, Cuttack.	Shri A.K.Chaturvedi, Official Liquidator, Ministry of Corporate Affairs, Kasturba Gandhi Marg, Delhi.
Shri Swadeen Barua, Official Liquidator, Ministry of Corporate Affairs, High Court of Gauhati, Gauhati.	Shri S.M.Saindane, Official Liquidator, Ministry of Corporate Affairs, Company Law Bhawan, EDC Complex, Plot No.21, Patto, Panaji, Goa.

<p>Shri Vijay Bhaskar Reddy, Official Liquidator, High Court of Andhra Pradesh, 3-5-398, Ist Floor, Kendriya Sadan Sultan Bazar, Koti, Hyderabad.</p>	<p>Shri P L Batta, Official Liquidator, Ministry of Corporate Affairs, High Court of MP & Chattisgarh, 1st Floor, OLDCIA, Building Opp.Comps., Residency Area, Indore.</p>
<p>Shri V K Khubchandani, Official Liquidator , Corporate Bhawan G/6-7, First Floor, Residency Area Civil Lines, Jaipur-302001.</p>	<p>Shri Sudhir Kapoor Official Liquidator Ministry of Corporate Affairs High Court Of Jammu, Bahu Plaza Rai Head Complex, Jammu.</p>
<p>Shri G.Mukhopadhyay Official Liquidator Ministry of Corporate Affairs 9, Old Post Office Street Kolkata</p>	<p>Shri P.Rama Rao Official Liquidator Ministry of Corporate Affairs High Court Of Bombay Bank of India Building 5th floor, Mahatma Gandhi Road Mumbai.</p>
<p>Shri U.S.Patole Official Liquidator Ministry of Corporate Affairs High Court Of Mumbai At Nagar,New Secretariat Building 2^d floor.East Wing Civil Lines,Nagpur</p>	<p>Shri G.C.Yadav Official Liquidator Ministry of Corporate Affairs High Court of Patna Maurya Lok Complex Block 'A', 4th floor Dak Bunglow Road Patna.</p>